Central Administrative Tribunal Principal Bench, New Delhi.

CP-455/2015 in OA-4172/2014

New Delhi this the 18th day of March, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

- Smt. Kamal Devi, W/o Shri Samunder Singh, Aged 57 years, E-1/6B, Gol Methi Chowk, Durga Mandir Marg, Rama Vihar, Delhi-110081.
- Smt. Saroj Devi,
 W/o Shri Ranbir Singh,
 Aged 59 years,
 H.No.271, Tikri Kalan,
 Panna Bashan, Delhi.
- Smt. Krishna Kumari,
 W/o Shri Ajit Singh,
 Aged 59 years,
 Vill. & PO Nuna Mazra,
 Distt. Jhajjar ,Haryana.
- Smt. Raj Bala,
 D/o Shri Jot Ram,
 Aged 56 years,
 H.No.1079, Vill. & PO Pooth Kalan,
 Gram Sabha Plot,
 Sardar Patel Jheel,
 Delhi-110086.
- Smt. Anita Dabas,
 W/o Shri Sat Pal Dabas,
 Aged 46 years,
 H.No.88, Vill.& PO Mazra Dabas,
 Delhi-110081.
- Smt. Krishna Devi,
 W/o Shri Rajinder Singh,
 Aged 55 years,
 H.No.851, Vill. & PO Ladpur,
 Tau Bihari Road Marg,
 Delhi-110081.

- 7. Smt. Rajwanti,
 W/o Shri Chander Bhan,
 Aged 58 years,
 H.No.61 A Extn. 2B,
 Gali No.8, Nangloi,
 Delhi-110041.
- Smt. Raj Bala,
 W/o Shri Rajinder Singh,
 Aged 47 years,
 H.No.1308, Main Road,
 Vill. & PO Ladpur,
 Delhi-110081.
- Smt. Krishna Kumari,
 W/o Shri Jagdish Chand,
 Aged 56 years,
 H.No.18/6, Azad Nagar,
 Bakre Khan,
 Delhi-110007.
- Smt. Pushpa Bhardwaj,
 W/o Shri Rajinder Singh Bhardwaj,
 Aged 59 years,
 H.No.281, Vill. & PO Pehladpur,
 (Bangar) Delhi-110042.
- 11. Smt. Vimla Chikara,
 W/o Shri Jaswant Singh,
 Aged 58 years,
 H.No.GH-1-289,
 Paschim Vihar, Lal Market,
 Peeragarhi Chowk,
 Delhi-110041.
- 12. Kanta Kumari, W/o Shri Malkiat Singh, Aged 54 years, WZ-268, CI, Gali No.5, Premnagar, Uttam Nagar, New Delhi-110059.
- Maya Vashisht,
 W/o Shri S.N. Vashisht,
 Aged 57 years,
 R/o H.No.8, Block A,
 Pocket-3, Sector-11,
 Rohini, New Delhi-110085.
- Smt. Prem Parashar,
 W/o Shri Jai Narayan Parashar,
 Aged 54 years,

3 CP-455/2015

H.No.455, Panna Dhaniwara, Vill. Bawana, Delhi-110039.

Petitioners

(By Advocate : Shri S.M. Dalal)

Versus

P.K. Gupta, Commissioner, North Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi-110002.

Respondent

(By Advocate: Shri R. N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, both the counsels submitted that in compliance of the order of this tribunal, they have passed speaking order on 14.03.2016 and produced a copy of the same.

2. In the circumstances, nothing survives in the CP and accordingly, the same is closed. Notice issued to the respondent is discharged. However, the petitioners are at liberty to question the order now passed, if they are still having any grievance against the same, in accordance with law. No costs.

(Shekhar Agarwal) Member (A)

(V. Ajay Kumar) Member (J)

/ns/